

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**OA No 314 OF 2024**

**IN THE MATTER OF:**

**NEWS ITEM TITLED RESIDENTS STAGE PROTEST AGAINST POLLUTION  
CAUSED BY VIJAYAWADA THERMAL POWER STATION APPEARING IN  
THE HINDU DATED 04 11 2024**

**..... Applicant**

**Vs**

**ANDHRA PRADESH POLLUTION CONTROL BOARD REP BY ITS MEMBER  
SECRETARY AND OTHERS**

**... Respondents**

**REPORT FILED BY THE APPCB 1<sup>st</sup> RESPONDENT**

**DATE- 22.02.2025**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

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BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No.314 of 2024(SZ)  
[Earlier O.A. No. 1302 of 2024(PB)]

IN THE MATTER OF:

Tribunal on its own motion SUO  
MOTU based on the News Item  
in The Hindu dt: 04.11.2024  
titled, "Residents stage protest  
against pollution caused by  
Vijayawada Thermal Power  
Station".

And

Andhra Pradesh Pollution Control Board (APPCB),  
Through its Member Secretary,  
Andhra Pradesh and ors.

...Respondent(s)

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Dt.19.02.2025  
Place: Vijayawada.

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19/2  
Environmental Engineer,  
APPCB, Regional Office,  
Vijayawada

**Report of the A.P. Pollution Control Board (APPCB) in compliance with the Hon'ble N.G.T, Chennai Order dated.15.01.2025 in O.A. No.314 of 2024(SZ) earlier O.A. No.1302 of 2024 (PB) title "Residents stage protest against pollution caused by Vijayawada Thermal Power Station".**

It is to submit that M/s. Dr. Narla Tatarao Thermal Power Station is a Thermal Power Plant operating at Ibrahimpatnam (V&M), NTR District with Electricity production capacity of 2560 MW.

It is to submit that a case was filed before the Hon'ble N.G.T (PB), New Delhi on its own motion SUO MOTU based on the news item published in The Hindu newspaper dated.04.11.2024, under the caption "Residents stage protest against pollution caused by Vijayawada Thermal Power Station", vide OA No.1302 of 2024 (PB).

A hearing was held on 19.11.2024 at the Hon'ble N.G.T (PB), Delhi and O.A. was transferred to the Southern Zonal Bench as the matter relates to the Southern Zonal Bench.

The case renumbered as O.A. No.314 of 2024 at the Hon'ble N.G.T (SZ). The Member Secretary, A.P. Pollution Control Board is one of the Respondent in the above O.A. No.314 of 2024 (SZ).

It is to submit that the Board has reviewed M/s. Dr. Narla Tatarao Thermal Power Station before the Monitoring (Task Force) committee meetings held on 25.01.2024 & 25.11.2024.

The APPCB has issued certain directions to the industry on 02.02.2024 for control of pollution and comply to the air quality and water quality standards prescribed to the industry.

The Board has submitted status report on 10.01.2025 to the Hon'ble N.G.T (SZ) in connection with the O.A. No.314 of 2024. Copy enclose as **Annexure-I**.

The case was listed on 15.01.2025 and the Hon'ble N.G.T has issued the following order:

- 5.The report dated 10.01.2025 of the Andhra Pradesh Pollution Control Board (APPCB) is filed.
- 6.Let the APPCB file a further action taken report in this regard.
- 7.Post the matter on 05.03.2025".

The Board has issued directions to the industry vide order dated.10.01.2025 to submit detailed plan of action of M/s. Dr. Narla Tatarao Thermal Power Station (NTTPS), Ibrahimpatnam, Vijayawada, Krishna District within 2 weeks along with budgetary estimations to rectify the violations within 3 months, to take further action in the matter. Copy enclosed as **Annexure-II**.

Further, the industry has submitted Plan of Action (PoA) on the directions issued by the Board vide letter dated.27.01.2025. The industry has informed that the APGENCO management has sanctioned an amount of Rs.10 Crores on 06.12.2023 to control Suspended Particulate Matter (SPM), rectification of ESP fields etc. An additional budget of Rs.18 Crores sanctioned on 01.04.2024 to improve the performance of the existing ESPs, fly ash evacuation systems and to strengthen the existing ash handling system. Further, APGENCO Ltd. management has requested M/s. Singareni Collieries Company Ltd for supply of high grade coal. The APGENCO has also sanctioned an amount of Rs.31 Cores on 16.12.2024 for implementation of air pollution control measures.

The industry submitted time bound action plan for rectification of the pollution control systems and improving the performance of the ESPs and informed that annual overhaul was completed for the year,2024-25 pertaining to the Unit-V, VI & VII and leakages from ESP hoppers is controlled. Further, work orders / purchase orders have issued for strengthening ash handling systems, fly ash evacuation systems and improve the performance of the ESPs. As per the action plan, the industry proposed to complete the minor works by 31.03.2025. Copy of the action plan submitted by the industry is herewith enclosed as **Annexure-III**.

The industry has started the rectification works pertaining to control of pollution and are under process. The further action taken report by the Board will be submitted to the Hon'ble N.G.T in due course.

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.

Dt.19.02.2025  
Place: Vijayawada.

*Final*  
*19/2*  
Environmental Engineer,  
APPCB, Regional Office,  
Vijayawada

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (N.G.T)  
SOUTHERN ZONE, CHENNAI.

(3)

Original Application No.314 of 2024(SZ)

News Item titled "Residents stage protest against pollution caused by Vijayawada Thermal Power Station" appearing in The Hindu dated.04.11.2024.

**And**

Andhra Pradesh Pollution Control Board (APPCB),  
Through its Member Secretary.

Central Pollution Control Board (CPCB),  
Through its Member Secretary.

Ministry of Environment, Forest and Climate Change (MOEF)  
Regional Office, Andhra Pradesh Ministry of Environment,  
Forest & Climate Change, Regional Office (Southern).

District Magistrate (DM),  
Office of the District Magistrate, Vijayawada.

.....Respondent(s)

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Place: Vijayawada

Dt:10.01.2025

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10/1  
Environmental Engineer  
APPCB, RO, Vijayawada

ENVIRONMENTAL ENGINEER  
A.P. Pollution Control Board  
Regional Office, Vijayawada

Status report of the A.P. Pollution Control Board in O.A. No.314 of 2024 (SZ) (Earlier, O.A. No.1302/2024(PB)) title "*Residents stage protest against pollution caused by Vijayawada Thermal Power Station*".

It is to humbly submit that a case was filed before the Hon'ble N.G.T (PB), New Delhi on its own motion **SUO MOTU** based on the news item published in The Hindu newspaper dated.04.11.2024, under the caption "*Residents stage protest against pollution caused by Vijayawada Thermal Power Station*", vide O.A. No.1302 of 2024 (PB).

A hearing was held on 19.11.2024 at the Hon'ble N.G.T (PB), Delhi and O.A. was transferred to the Southern Zonal Bench as the matter relates to the Southern Zonal Bench.

The Member Secretary, A.P. Pollution Control Board is one of the Respondent in the above O.A. No.314 of 2024(SZ).

in this regard, it is to submit that M/s. Dr. Narla Tatarao Thermal Power Station (Formerly M/s. Vijayawada Thermal Power Station (VTPS)) is a Thermal Power Plant of 2560 MW capacity operating at Ibrahimpatnam (V&M), NTR District.

The APPCB has issued to Consent To Operation (CTO) order to the industry on 24.04.2023 to produce Electric Power-1760 MW (6 x 210 MW (Stage-I, II & III) +1 x 500 MW (Stage-IV)), which is valid upto 31.12.2027. The APPCB has issued Consent To Operation (CTO) order to the industry on 28.04.2023 to produce Electric power-800 MW (Stage-V), which is valid upto 30.04.2026.

It is to humbly submit that the industry has installed 2 no. of coal fired boilers of 700 Tons/hour each to Unit-I & II and 4 nos. of coal fired boilers of 690 TPH each capacity installed in phased manner as Unit-III to Unit-VI from the year, 1979 to 1995, as Stage-I to III. The electrical power generation from each boiler is 210 MW and total power generation is 1260 MW. Electro Static Precipitators (ESPs) provided to each boiler as air pollution control equipment (APCE) along with 6 no. of stacks provided to the above 6 Boilers in a bundle of 2 nos. of stacks.

The industry has installed 500 MW power plant with One (1) boiler of 1625 Tons/hour capacity under Stage-IV and Electro Static Precipitator (ESP) provided as air pollution control equipment with stack height of 275 meters in the year,2009. The industry installed a boiler of 2600 Tons/hour for the production capacity of Electric power-800 MW under Stage-V in the year,2023. ESP provided as air pollution control equipment with chimney of 275 meters height. The industry installed 3 nos. of coal crushers with bag filters as air pollution control equipment.

The APPCB is closely monitoring the industry and reviewed the industry in the External Advisory Committee (EAC) meetings held on 28.12.2022 & 25.01.2024 in view of the complaints received on pollution problems caused by the industry to the surrounding Environment.

The APPCB has issued certain directions to the industry on 06.01.2023 & 02.02.2024 for control of pollution and comply to the air quality and water quality standards prescribed to the industry.

M/s. Dr. NTPS vide its letter dated.31.07.2024 has informed that Andhra Pradesh Power Generation Corporation Limited (APGENCO) has sanctioned an amount of Rs.10 Crores on 06.12.2023 to control Suspended Particulate Matter (SPM), rectification of ESP fields etc., An additional budget of Rs.18 Crores sanctioned on 01.04.2024 by APGENCO Ltd. to improve the performance of the existing ESPs, fly ash evacuation systems and to strengthen the existing ash handling system. Further, APGENCO Ltd. management has requested M/s. Singareni Collieries Company Ltd for supply of high grade coal.

It is further to submit that on 04.11.2024, the surrounding residents of Ibrahimpatnam and Kondapalli villages staged a dharna / agitation in front of the thermal power station alleging that the power plant was creating pollution in the area causing health hazards to the locals.

The Board officials have inspected the industry on 05.11.2024 and verified the compliance of the directions issued by the Board. The RO, Vijayawada has submitted a detailed report to the Board office, Vijayawada on 05.11.2024 to take necessary action against the industry for control of pollution.

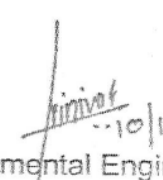
The issue of pollution caused by the industry, the status of implementation of the air pollution control measures, directions issued by the Board were reviewed by the Monitoring (Task Force) committee of APPCB, Head office, Vijayawada on 25.11.2024 and the committee recommended to obtain plan of action from the industry within 2 weeks along with budgetary estimations to rectify the violations within 3 months.

The APGENCO Ltd. has further sanctioned an amount of Rs.31 Crores for improvement of the ESPs performance and fly ash extraction systems.

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.

Place: Vijayawada

Dt:10.01.2025

  
Environmental Engineer  
APPCB, RO, Vijayawada  
ENVIRONMENTAL ENGINEER  
A.P. Pollution Control Board  
Regional Office, Vijayawada

ANNEXURE - II



**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
 Paryavaran Bhavan, APIIC Colony Road,  
 Gurunanak Colony, Autonagar, Vijayawada- 520007  
 Phone. No.0866-2463200, Website : <https://pcb.ap.gov.in/>



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**Lr. No.31/APPCB/HO/ECS/VJA/2019-****Date:10-01-2025.****DIRECTIONS**

**Sub.:** APPCB - HO - ECS - M/s. Dr. Narla Tatarao - Thermal Power Station, Ibrahimpatnam (V&M), NTR District - Non-compliance to Consent conditions and standards - Public complaints on Air & water pollution from the TPP - Monitoring (TF) Committee Meeting held on 25.11.2024 – Minutes of the Monitoring Committee - Communicated – Reg.

- Ref.:** 1. CTO order no: APPCB/VJA/VJA/24/CFO/HO/2016, Dt.24.04.2023.  
 2. CTO no: APPCB-11022/66/2022-TEC-CFO-APPCB, Dt.28.04.2023.  
 3. Order No.31/APPCB/HO/ECS/VJA/2024 Dt.02.02.2024.  
 4. Lr.No.MD/CE/C/Hydel,GS,C&I/SE/Hy- 1/ EE/ Env. Dn/ D.No.92 /2024, Dt.20.02.2024  
 5.Lr. No. CE/ O&M /SE /C /Envt /EE /C/ Env /Dr.NTTPS /F6 /D.No.236/ 23, Dt.16.03.2024  
 6. Notice No.K-24/PCB/RO-VJA/2024-256, date.01.07.2024  
 7. Inspection of your industry by the Board officials on 13.06.2024, 04.07.2024 and 05.11.2024.  
 8. Monitoring (Task Force) Committee meeting held on 25.11.2024.

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**WHEREAS** you are operating Coal based Thermal power plant in the name of Dr. Narla Tatarao Thermal Power Station (NTTSP), (Formerly M/s. Vijayawada Thermal Power Station) located at Ibrahimpatnam, Vijayawada, Krishna District and engaged in generation of electricity.

**WHEREAS** the Board vide ref. 1<sup>st</sup> cited issued renewal of CTO& HWA to the industry on 24.04.2023 for Electric power generation of -1760 MW (6 x 210 MW (Stage-I, II & III) + 1 x 500 MW (Stage-IV)), valid upto 31.12.2027.

**WHEREAS** the Board vide ref. 2<sup>nd</sup> cited issued renewal of CTO&HWA to the industry (Stage – V) on 28.04.2023 for Electric power generation of - 800 MW, valid up to 30.04.2026.

**WHEREAS** earlier, the Board received complaints pollution problems caused from the industry and adverse news items appeared in various newspapers. The issue was reviewed in the Monitoring (Task Force) committee meeting held on 25.01.2024 and the Board issued specific directions to the industry on 02.02.2024 vide ref. 3<sup>rd</sup> cited.

**WHEREAS** a complaints received from Sri EAS Sarma, Former Energy Secretary to Gol, Sri Ch. Venugopal Rao and from the Member of NTTSP, Kalushya Niyantana Praja Porata Samithi against the air and water pollution being caused from M/s. Dr. Narla Tatarao Thermal Power Station and to take necessary action. Complaints were also

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received on pollution caused by the industry from Sri Md. Masud Ali, Advocate through A.P. Legal Services Authority and EFS&T Department.

**WHEREAS** further, the Board also received the complaints from the Guntupalli Villagers and The Krishna Co-Op. Irrigation & Agricultural Improvement Society on air pollution being caused by your industry and discharge of the ash bearing waste water into the agricultural canals and accumulation of the ash in the agricultural fields.

**WHEREAS** the Regional Office, Vijayawada received a complaint filed by Sri Chinta Ramesh Babu, D.No.7-98, Guntupalli(V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 01.07.2024 regarding discharges of ash bearing waste water into the agricultural canals, not developing greenbelt in an extent of 65 Acres and crop damage due to accumulation of the ash in the agricultural fields. The Board officials inspected your industry and surroundings on 13.06.2024 & 04.07.2024 and reported the following observations -

1. Damages were observed to ESPs of the unit 5 & 6 and thick smoke emissions were observed from the stacks.
2. The fly ash is disposing from the bottom hoppers of the ESPs of the unit-5 & 6.
3. Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is being stored openly at ESP bottom collection area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.
4. The above fly ash is loading into trucks through JCBs instead of using pneumatic system.
5. There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Huge fugitive emissions were observed at ash handling area.
6. The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.
7. The online stack monitoring system provided to boiler-1,2,3 & 6 are not showing the SPM values.
8. The industry is disposing the Once Through Cooling water to Budameru channel and not operating the cooling towers of Unit-1-6.
9. The public drains near the ash pond area and along with the National highway are deposited /filled with boiler ash of the industry.
10. The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and thereby causing fugitive emissions to the surrounding area.
11. Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.
12. The industry provided sedimentation tanks to the Unit-1 to 6 and the over flow is

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joining into Budameru channel. Ash accumulation was observed in the Budameru drain at the discharge point.

13. The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.
14. The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.
15. Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.
16. The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural canals and the water joining in to agricultural fields.
17. Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.
18. Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.
19. Ambient Air Quality Monitoring (AAQM) and Stack monitoring to the boilers were conducted on 22.02.2024 and the monitored values are exceeding the Board stipulated standards as follows –

**Stack Monitoring:**

Sl. No.	Sampling point	Parameter	Result (mg/Nm <sup>3</sup> )	Standard (mg/Nm <sup>3</sup> )
1.	Stack attached to 690 TPH Coal Fired Boiler - Stage – II (210 MW) of Unit – IV	SPM	4012.0	100.0
2.	Stack attached to 690 TPH Coal Fired Boiler - Stage – III (210 MW) of Unit – V	SPM	5614.0	100.0
3	Stack attached to 690 TPH Coal Fired Boiler - Stage – III (210 MW) of Unit – VI	SPM	3420.0	100.0

**AAQM Monitoring:**

S.No.	Sampling point	Parameter	Result (µg/m <sup>3</sup> )	Standard (µg/m <sup>3</sup> )
1	Accounts of the NTTPS, Ibrahimpatanam	PM <sub>10</sub>	261	100.0
2	Railway Hospital Rayanapadu	PM <sub>10</sub>	173	100.0
3	Hilltop Guesthouse of Dr. NTTPS	PM <sub>10</sub>	90.3	100.0
4	Beside YSR Health Care Center, Kondapalli	PM <sub>10</sub>	113	100.0

20. The online Particulate Matter parameter is not working for the Boiler - 1,2 & 3. The online particulate matter of Boiler - 4,5 & 6 are continuously exceeding the stipulated standards of  $100 \text{ mg/Nm}^3$ .
21. The online  $\text{SO}_2$  values of Boiler-I, III, IV, V & VI are in between  $900 \text{ mg/Nm}^3$  to  $1350 \text{ mg/Nm}^3$ , as against the standard of  $600 \text{ mg/Nm}^3$ .
22. The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to  $110 \text{ mg/Nm}^3$  thereby exceeding prescribed **standard of PM-50  $\text{mg/Nm}^3$ . The  $\text{SO}_2$  parameter recorded as  $900 \text{ mg/Nm}^3$  to  $1180 \text{ mg/Nm}^3$  as against the standard of  $200 \text{ mg/Nm}^3$ .**
23. The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.
24. The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.
25. The plant submitted exceedance report of the online stack monitoring data from February, 2024 to till date.
26. The latest compliance status to the directions issued by the Board vide order dated.02.02.2024 is reported as follows:
  - a. The industry informed that an amount of Rs.28 Crores sanctioned to rectify and improvement of the pollution control systems and issued Purchase orders for the related equipment and systems. Further, informed that the prescribed emissions standards will be achieved soon. The industry requested the Coal supplier i.e., M/s Singareni Collieries Company Ltd to supply of high-grade coal. Proposed replacement of the ESP damaged internals and improvement of the ash handling systems.
  - b. The works pertaining to ETP of stage-I-III not yet completed. The existing sedimentation tanks not adequate for treatment of the floor washings and the overflow of the settling tanks discharging into Budameru Channel.
  - c. The industry carried feasibility report for hydrobin systems through third party. As per the report, it is not possible to provide Hydro bin system to Stage-II.
  - d. The ash pond effluents proposed to recycle and reuse in the Stage V. The ash water recycling system is proposed to complete shortly.
  - e. Proposed to provide CC cameras for continuous monitoring of the ash pipelines and leakage control. The works pertaining to CC cameras not yet started.
  - f. Open stacking of ash in the plant premises was observed at the bottoms of the ESPs at Unit 5, 6, 7 & 8.
  - g. The representative of the industry informed that an amount of Rs.28 Crores sanctioned for rectification of the pollution control systems and they will replace of

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ESP damaged internals.

- h. The industry conducted feasibility study conversion of the OTC system to closed cycle system. As per the report, it is not technically feasible to provide cooling towers for stage-I,II&III units.
- i. The PO issued to provide wet limestone based Flue Gas De-Sulphurization (FGD) System for control of SO<sub>2</sub> emissions vide PO order dated.14.07.2022 to the Unit 7 (Stage IV). Works not yet started.
- j. Patrolling system provided to monitor the leakage of ash during conveyance and transportation of boiler ash.
- k. Full-fledged MDSS system not provided and Coal dust emissions were observed around the coal stock yard.
- l. At present, no ash stock yards observed along the National Highway.
- m. The online stack monitoring systems and AAQM not working to measure all the prescribed pollution parameters.
- n. The Plant has not done the periodical calibration.
- o. The industry is using the coal which contain ash content more than 50 % which more than the designated capacity of the air pollution control systems.
- p. The industry requested the AIIMS, DM & HO, YSR University of Health Sciences and the Registrar, Acharya Nagarjuna University to furnish willingness for carry out health studies on human beings in the influence zone and non-influence zone vide letter dated.02.04.2024.
- q. The industry requested the JD, Animal Husbandry, Vijayawada to furnish willingness for carry out health studies on the animals in the influence zone and non-influence zone vide letter dated.02.04.2024.

**WHEREAS** the RO, Vijayawada issued notices to the industry on 01.07.2024 for non-compliance of the Board directions.

**WHEREAS** vide ref. 5<sup>th</sup> cited, the EE, RO, Vijayawada vide letter dt: 05.11.2024 informed that agitation conducted by the Pollution Porata Samithi, Ibrahimpatnam, NTR District in front of the industry on 03.11.2024. Further informed that there is no progress at the industry to achieve compliance to the prescribed standards and to rectify the non-compliances to Board directions / CTO conditions.

**WHEREAS** a hearing was conducted before the Monitoring (Task Force) Committee Meeting of A.P. Pollution Control Board on 25.11.2024. The representatives of the industry and EE, RO, Vijayawada attended the meeting in person. The EE, RO, Vijayawada informed that earlier, the Board received complaints against the industry regarding pollution problems caused by the industry and adverse news items in various newspapers. The issue was reviewed in the Monitoring (Task Force) committee meeting held on 25.01.2024 and the Board issued certain directions to the industry on 02.02.2024. Complaints received from Sri EAS Sarma, Former Energy Secretary to Gol,

Sri Ch. Venugopal Rao and from the Member of NTTPS Kalushya Niyantana Praja Porata Samithi against the air and water pollution caused by M/s. Dr. Narla Tatarao Thermal Power Station and to take necessary action. Complaints also received on pollution caused by the industry from Sri Md. Masud Ali, Advocate through A.P. Legal Services Authority and EFS&T Department. The Board also received the complaints from the Guntupalli villagers and The Krishna Co-Op. Irrigation & Agricultural Improvement Society on air pollution caused by the industry and discharge of the ash containing water into the agricultural canals and accumulation of the ash in the agricultural fields. A complaint filed by Sri Chinta Ramesh Babu, D.No.7-98, Guntupalli (V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 01.07.2024 regarding discharging of the ash containing water into the agricultural canals, not developing greenbelt in an extent of 65 Acres and crop damage due to accumulation of the ash in the agricultural fields.

Further informed that the industry is operating the thermal power plant without operating ESPs. Stack, Ambient air quality monitoring reports revealed that the industry is continuously exceeding the prescribed standards. The industry not implemented adequate measures for suppression of the boiler ash at ash pond and during transportation. Regional Office, Vijayawada issued notices on 21.02.2024, 07.03.2024 & 01.07.2024 for non-compliance of the Board directions to the TPP for violating the Consent Conditions and directions. The industry is not complying with the Board directions to prevent ash slurry discharges to outside the premises. The representatives of the industry informed that they will implement adequate measures shortly to control pollution problems in the surroundings.

During the review, the committee noted that the Board officials inspected the TPP and its surroundings on 13.06.2024 & 04.07.2024 and reported the following observations:

1. Damages were observed to ESPs of the unit 5 & 6 and thick smoke emissions were observed from their stacks. Stack monitoring conducted from the boilers operating at stage IV, V and VI and the monitored value for the particulate matter is in the range of 3420 to 5614 mg/Nm<sup>3</sup> against the standard of 100 mg/Nm<sup>3</sup>.
2. Ambient air quality monitoring conducted different locations at the industry and the monitored value for the SPM is 90 to 261 µg/m<sup>3</sup> (against the standard of 100 µg/m<sup>3</sup>).
3. The fly ash is disposing from the bottom hoppers of the ESPs of the unit- 5 & 6.
4. Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is storing openly at ESP bottom area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.
5. The above fly ash is loading into trucks through JCBs instead of using pneumatic system.
6. There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Fugitive emissions were observed large scale at ash handling area.
7. The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.
8. The online stack monitoring system provided to boiler-1,2,3 & 6 are not showing the SPM values.
9. The public drains near the ash pond area and along with the National highway are

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- deposited /filled with boiler ash of the industry.
10. The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and thereby causing fugitive emissions to the surrounding area.
  11. Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.
  12. The industry is discharging the floor washing effluents of Stage-I to III into Budameru channel without treatment except settling tanks. The settling tanks are filled up with ash sludge. Sludge formation also observed in the Budameru channel.
  13. The industry has not provided hydro bins for Stage-I, II & III for bottom ash disposal and not provided cooling tower for Stage-I to III as per consent conditions of CTO order dated.24.04.2023. The artificial cooling provided are utilizing during summer season.
  14. The industry has not provided hydro bins for Stage-V for bottom ash disposal as per the condition of CTO order dated.24.04.2023 and also not provided ash water recycling system.
  15. The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.
  16. The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.
  17. Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.
  18. The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural canals and the water joining in to agricultural fields.
  19. Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.
  20. Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.

**WHEREAS** the EFS&T Dept, vide letter dt. 05.08.2024 instructed the Board to furnish action taken report on the complaint No. 343/1/3912024 filed by Sri Cherukuri Venu Gopal before the Hon'ble NHRC on pollution caused by the M/s. Dr. Narla Tatarao Thermal Power Station (Dr. NTTPS), Ibrahimpatnam (V) & (M), NTR District. Further, the Board official again inspected the TPP in connection with agitation conducted by the Pollution Porata Samithi, Ibrahimpatnam, NTR District in front of the industry on 03.11.2024 and informed vide letter dt. 05.11.2024 that there is no progress at the TPP to rectify the non-compliances to Board directions / CTO conditions. Further reported the following status -

21. The online Particulate Matter parameter is not working for the Boiler-1,2 & 3. The online particulate matter of Boiler 4,5 & 6 are continuously exceeding the stipulated standards of 100 mg/Nm<sup>3</sup>.
22. The online SO<sub>2</sub> values of Boiler-I, III, IV, V & VI are in between 900 mg/Nm<sup>3</sup> to 1350 mg/Nm<sup>3</sup>, as against the standard of 600 mg/Nm<sup>3</sup>.
23. The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to 110 mg/Nm<sup>3</sup> thereby exceeding prescribed standard

- of PM-50 mg/Nm<sup>3</sup>. The SO<sub>2</sub> parameter recorded as 900 mg/Nm<sup>3</sup> to 1180 mg/Nm<sup>3</sup> as against the standard of 200 mg/Nm<sup>3</sup>.
24. The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.
  25. The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.

In view of the above recommendations, it is hereby directed to furnish detailed plan of action of Dr. Narla Tatarao Thermal Power Station (NTTTPS), Ibrahimpatnam, Vijayawada, Krishna District within 2 weeks along with budgetary estimations to rectify the above violations within 3 months, to take further action in the matter.

**S SRI SARAVANAN**  
**MEMBER SECRETARY**

To  
The Occupier,  
M/s. Dr. Narla Tatarao Thermal Power Station  
(Dr. NTTTPS) (formerly M/s.Vijayawa da Thermal Power Station),  
Ibrahimpatnam (V) & (M), Krishna District.

Copy to:

1. The JCEE, ZO, Vijayawada for information and necessary action.
2. The EE, RO, Vijayawada for information and necessary action.



ISO 9001:2015 CERTIFIED  
 Dr. Marla Tata Rao Thermal Power Station (Formerly V.T.P.S.)  
 ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED  
 IBRAHIMPATNAM, KRISHNA DIST., (Andhra Pradesh)  
 Phone No.: 0866 - 2882203 Fax: 0866 - 2882365  
 e-Mail: vijceexps@apgenco.com, vijceexps@hotmail.com, vjps.re@apgenco.com

From  
 The Chief Engineer  
 Operation and Maintenance  
 Dr.NTTPS., Ibrahimpattam

To  
 The Member Secretary,  
 A.P.Pollution Control Board,  
 APIIC colony,  
 opp Jamac apartment,  
 Autonagar,  
 Vijayawada - 520007.

Lr.No.CE/O&M/SE/C/ Env/EE/C/Env/Dr.NTTPS/F.63/D.No.346/24, dt.27 -01-2025.  
 Sir,

Sub: Dr.NTTPS –APPCB Monitoring (TF) Committee meeting held on 25.11.2024-  
 Directions issued on 10.01.2025–Action plan-submitted-Reg.

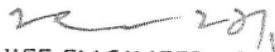
Ref: Order No.31/APPCB/HO/ECS//VJA/2019-Dt.10.01.2025.

&&&

It is to submit that Monitoring (TF) committee meeting of APPCB was held on 25.11.2024 and certain directions were issued on 10.01.2025 vide reference cited. The detailed plan of action on the directions issued is herewith submitted in the annexure attached.

Encl: Annexure (6 sheets)

Yours faithfully,

  
 CHIEF ENGINEER::O&M  
 Dr.NTTPS:IBRAHIMPATNAM

File  
 Inivas  
 Copy to the

1. The Chief Engineer/Civil/Thermal/VidyuthSoudha/Vijayawada.  
 Encl: Annexure (6 sheets)
2. The Chief Engineer/Civil/Hydel,G.Services,C&I/VidyuthSoudha/Vijayawada  
 Encl: Annexure (6 sheets)
3. The Environment Engineer, APPCB/Regional Office, Vijayawada with reference to the directions of the Member Secretary/ APPCB dated 10.01.2025. Encl: As above
4. Superintending Engineer /Civil/Environment/Dr.NTTPS for information. Encl: As above

Sl.No	Observation	Action plan
1.	<p>Damages were observed to ESPs of the unit 5 &amp; 6 and thick smoke emissions were observed from their stacks. Stack monitoring conducted from the boilers operating at stage IV, V and VI and the monitored value for the particulate matter is in the range of 3420 to 5614 mg/Nm<sup>3</sup> against the standard of 100 mg/Nm<sup>3</sup>.</p>	<ul style="list-style-type: none"> <li>• To control SPM, rectification of ESP fields, and replacement of damaged ESP internals is required including replacement of worn out spares of ash handling systems. APGENCO Management had sanctioned budget of Rs. 10 Crore. Additional budget of Rs.18.00 Crores to improve the performance of existing ESPs and fly ash evacuation systems and to strengthen the existing ash handling systems was also sanctioned by APGENCO management. On 16.12.2024 an amount of Rs.31.00 Crores was also sanctioned by APGENCO management. Work orders/Purchase Orders have been placed. Copies of sanction are enclosed for reference.</li> </ul> <ol style="list-style-type: none"> <li>1. Two nos worn out vacuum pumps are refurbished and will be replaced for 2 nos ESP paths to improve fly ash evacuation in next one week. The removed worn out 2 nos vacuum pumps will be refurbished and will be placed in service in next 3 months for another 2 nos ESP parths. As vacuum is very critical for ash evacuation from ESP hoppers, the above replacement of 4 no's refurbished vacuum pumps will definitely improve the ash evacuation.</li> <li>2. New CI pipe lines, gaskets were procured and will be replaced to the worn out ash conveying pipe line in phased manner in next 3 months to improve fly ash conveying system.</li> <li>3. Purchase orders were placed for procurement of new cages &amp; Bags for dry fly ash evacuation filtration system for required quantity i.e. 600 nos each. The materials will be received to site within one month. As soon as received, the filtration system will be refurbished immediately.</li> <li>4. Purchase orders were placed for procurement of new fluidizing blowers for ESPs &amp; Silos to improve evacuation rate of fly ash. The delivery of the blowers will be in the month of February 2025. As soon as received, the blowers will be kept in service to improve the fly ash evacuation system.</li> </ol>

Statement showing the detailed plan of action of Dr.NTTPS, Brahmapatnam against the recommendations/directions communicated by the Member Secretary/APPCB/VIA dt.10.01.25

		<p>5. Almost 80% of ESP hopper heaters are in working condition and remaining 20% of hopper heaters will be kept in running condition within 2 months for free flow of ash in the Hoppers to improve the ash evacuation system.</p> <p>6. The damaged ESP internals due to ash pile up are being repaired/replaced frequently. The damaged collecting plates are rectified in many fields and keeping the fields in service.</p> <p>7. Replaced the damaged filtration system with new cages &amp; bags, 250 mtrs damaged pipe lines, 300 nos damaged coupling gaskets, 2 nos worn out conveying air blowers with overhauled blower etc. with a total purchase cost of Rs.4.75 crores.</p> <p>8. In addition to the above, as a long term measures for improvement in Operation &amp; maintenance of the ash handling system to cater the needs of worst coal filing condition, a detailed renovation proposal for complete replacement of wornout equipment &amp; enhancing the equipment sizing, for an amount of Rs.51.70 crores prepared and fixing up of agency is under progress. The scheduled completion will be within one year after awarding the work.</p> <p>In addition to the above major works, there will be a round the clock operation &amp; maintenance team working on ash handling system to plug in any leakages, proper operation of the system, thereby improving the fly ash evacuation system to minimize stack emissions for the unit-5 &amp; 6 of Stage-III, Dr. NTTPS. The O&amp;M team will ensure continuous improvements in the ash handling system in coming months/years to minimize air pollution.</p> <ul style="list-style-type: none"> <li>• APGENCO management had requested M/s Singareni Collieries company Ltd for supply of high grade coal. Copies of correspondence, attached here with.</li> </ul>
2.	<p>Ambient air quality monitoring conducted different locations at the industry and the monitored value for the SPM is 90 to 261 µg/m3 (against the</p>	<p>As the ESP's attached to Units I to VI are to be renovated the particulate matter in stack emissions is against the standard of 100mg/N m3 .Hence the Ambient Air Quality at different locations are against the standards. As Dr.NTTPS is taking the measures for improving the performance of</p>

Statement showing the detailed plan of action of Dr.NTTPS,Ibrahimpatnam against the recommendations/directions communicated by the Member Secretary/APPCB/VJA dt.10.01.25

	standard of 100 µg/m <sup>3</sup> ).	ESP's of all units for reduction of PM in stack emissions which in turn improves the quality of Ambient Air in the surrounding villages and will meet the standards.
3.	The fly ash is disposing from the bottom hoppers of the ESPs of the unit- 5 & 6.	After Annual Overhaul of unit-5 &6 in FY 2024-25,dumping of ash from the ESP hoppers is completely avoided.
4.	Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is storing openly at ESP bottom area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.	Annual overhaul was completed for the year 24-25 During Annual Overhaul of Unit-7 FY 2024-25,all leakages from ESP hoppers are arrested by replacing damaged spares of ESP evacuation system.Ash accumulated in ESP hoppers before AOH are totally cleared and lifted to open trucks by watering on fly ash heaps to avoid fugitive emissions during loading of trucks.
5.	The above fly ash is loading into trucks through JCBs instead of using pneumatic system.	After completion of AOH, there is no dumping & loading from ESP hopper area.
6.	There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Fugitive emissions were observed large scale at ash handling area.	Erection and commissioning of the dry fly ash system works were completed and fly ash conveying system is in service. Pertaining to Bottom Ash conveying system,presently bottom ash is disposing through existing Stage-I Ash disposal lines through interconnection.However,the civil and mechanical fabrication work for hydrobins is underway at a fast pace. The expected date of completion is 31 <sup>st</sup> March 2025.
7.	The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.	<ul style="list-style-type: none"> <li>To control SPM, rectification of ESP fields, and replacement of damaged ESP internals requires including replacement of worn out spares of ash handling systems. APGENCO Management had sanctioned budget of Rs. 10 Crore. Additional budget of Rs.18.00 Crores to improve the performance of existing ESPs and fly ash evacuation systems and to strengthen the existing ash handling systems was also sanctioned by APGENCO management. On 16.12.2024 an amount of Rs.31.00 Crores was also sanctioned by APGENCO management .Work orders/Purchase Orders have been placed. Copies of sanction are enclosed for reference.</li> </ul> <p>Stage-I An estimate vide PR.No.1300054407 was already submitted for</p>

	<p>fixing of an agency to carry out the work Replacement of various CI/MS pipes and Bends at Bottom ashing system and Dry fly ash handling system of stage-I towards strengthening of Ash Transport lines. Meanwhile the material required for the said work has been received. After fixing up of agency the work will be commenced. Further it has to submit that an agency had been already fixed towards replacement of badly eroded 400 NB CI/MS Pipes and bends with new 406 NB OD CI/MS ERW pipes and bends from location:500 to 570 for ADL_2 and from LOC No.1328 to 1336 (under khilla road culvert) on 3 Nos ash disposal lines of stage-I vide PO.No.6500002029, Dtd:23.07.2024. The work has commenced and will be completed by 15 th of Feb-2025. And also it is proposed to provide an interconnection in between ADL 1 &amp; 2 and ADL 2 &amp; 3 to get availability of ADL2 by 24X7. To the possible extent, doing our best to maintain system stability without effecting the generation.</p> <p>As a Long term plan,it is proposed to replace large quantity of collecting plates 200 Nos., pin,wheel(Big),Wheel(Small),Plain,bearing assembly,inner arms,outer arms,F/CERM,outer arms,F/EERM,shock PADs,collecting and emitting shafts,shock bars during annual overhaul of Unit for improvement of performance of ESP's.</p> <p>Further,Po No 6500002021, dt: 08.07.2024 was placed for supply of emitting electrodes and worm out emitting electrodes will be replaced during annual over haul of Unit-I&amp; II to improve the performance of ESP's.</p> <p>At present all the ESP fields &amp; rapping mechanism of unit-I&amp; II ESP's are in healthycondition.</p> <p><u>Stage-II</u></p> <p>1.New CI lines &amp; bends will be procured to replace the present eroded ash conveying lines</p> <p>2.The worn out spares will be replaced in the ESP hopper ash</p>
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Statement showing the detailed plan of action of Dr. NTTPS, Brahmapatnam against the recommendations/directions communicated by the Member Secretary/APPCB/VJA dt. 10.01.25

<p>rectified in many fields and keeping the fields in service.</p> <p>7. Replaced the damaged filtration system with new cages &amp; bags, 250 mtrs damaged pipe lines, 300 nos damaged coupling gaskets, 2 nos worn out conveying air blowers with overhauled blower etc. with a total purchase cost of Rs.4.75 crores.</p> <p>8. In addition to the above, as a long term measures for improvement in Operation &amp; maintenance of the ash handling system to cater the needs of worst coal filing condition, a detailed renovation proposal for complete replacement of wornout equipment &amp; enhancing the equipment sizing, for an amount of Rs.51.70 crores prepared and fixing up of agency is under progress. The scheduled completion will be within one year after awarding the work.</p> <p>In addition to the above major works, there will be a round the clock operation &amp; maintenance team working on ash handling system to plug in any leakages, proper operation of the system, thereby improving the fly ash evacuation system to minimize stack emissions for the unit-5 &amp; 6 of Stage-III, Dr. NTTPS. The O&amp;M team will ensure continuous improvements in the ash handling system in coming months/years to minimize air pollution.</p> <p>In addition to the above major works, there will be a round the clock operation &amp; maintenance team working on ash handling system to plug in any leakages, proper operation of the system, thereby improving the fly ash evacuation system to minimize stack emissions for the unit-1,2,3,4,5 &amp; 6 of Stage-I,II,-III Dr. NTTPS. The O&amp;M team will ensure continuous improvements in the ash handling system in coming months/years to minimize air pollution.</p>	<p>• APGENCO management had requested M/s Singareni Collieries company Ltd for supply of high grade coal. Copies of correspondence, attached here with.</p> <p>• Online dust monitors of Units 1,2,3 are not working. For Unit-1</p>
8.	The online stack monitoring system

Statement showing the detailed plan of action of Dr.NTTPS,lbrahimpatnam against the recommendations/directions communicated by the Member Secretary/APPCB/VIA dt.10.01.25

- evacuation system.
- 3.To enhance the conveying air quantity new compressors of suitable rating is being procured by February-2025.Also the existing compressors are being repaired to boost up air pressure in the air conveying system.
- Stage-III
- 1.Two nos worn out vacuum pumps are refurbished and will be replaced for 2nos ESP paths to improve fly ash evacuation in next one week. The removed worn out 2 nos vacuum pumps will be refurbished and will be placed in service in next 3 months for another 2nos ESP parths.As vacuum is very critical for ash evacuation from ESP hoppers, the above replacement of 4 no's refurbished vacuum pumps will definitely improve the ash evacuation.
  2. New CI pipe lines, gaskets were procured and will be replaced to the worn out ash conveying pipe line in phased manner in next 3 months to improve fly ash conveying system.
  3. Purchase orders were placed for procurement of new cages & Bags for dry fly ash evacuation filtration system for required quantity i.e. 600 nos each. The materials will be received to site within one month.As soon as received, the filtration system will be refurbished immediately.
  4. Purchase orders were placed for procurement of new fluidizing blowers for ESPs & Silos to improve evacuation rate of fly ash. The delivery of the blowers will be in the month of February 2025. As soon as received, the blowers will be kept in service to improve the fly ash evacuation system.
  5. Almost 80% of ESP hopper heaters are in working condition and remaining 20% of hopper heaters will be kept in running condition within 2 months for free flow of ash in the Hoppers to improve the ash evacuation system.
  6. The damaged ESP internals due to ash pile up are being repaired/replaced frequently. The damaged collecting plates are

	provided to boiler-I, 2, 3 & 6 are not showing the SPM values.	material was procured. Though material is received for Unit-I. The dust monitor could not be installed due to lift under damage .Now the PO is placed for new lift. For Units 2 & 3 procurement is under progress. <ul style="list-style-type: none"> <li>Online dust monitors of remaining 4, 5, 6&amp; 7 units are in working condition and the data is being uploaded continuously in the statutory websites.</li> </ul>
9.	The public drains near the ash pond area and along with the National highway are deposited /filled with boiler ash of the industry.	Ash is being removed as and when deposited/filled in the public drains time to time near the ash pond area and all along with the National Highway.
10.	The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and thereby causing fugitive emissions to the surrounding area.	Sprinkling of water is being carried out daily to suppress the spilled ash dust on the road leading from ash pond to National Highway and also sweeping the road daily along the National Highway.
11.	Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.	Fire quenching systems with fire monitors and sprinklers are provided and operating at crushed coal yard to suppress fire and dust. MDSS is available to control fugitive dust emissions emanating from coal crushers, wagon unloading and transfer points.
12.	The industry is discharging the floor washing effluents of Stage-I to III into Budameru channel without treatment except settling tanks. The settling tanks are filled up with ash sludge. Sludge formation also observed in the Budameru channel.	The industry provided Sedimentation tanks to the unit 1 to 6 are being cleaned regularly by fixing the agencies on first come first allocation basis in lottery system from expression of interest calling. Those agencies are transporting the ash at free of cost. The agencies are fixed upto March 2025 with an allotment quantity of 1500MT/month. An exclusive Effluent Treatment Plant (ETP) was proposed for re-treating the effluents of sedimentation tank and proposed for reusing the re-treated effluents in ash disposal and plantation. ETP proposed for treatment of effluents generated in Stage-I, II & III

Statement showing the detailed plan of action of Dr. NTTPS, Ibrahimpattam against the recommendations/directions communicated by the Member Secretary/APPCB/VJA dt.10.01.25


		<p>units with recycle arrangements was covered in the main contract work of construction of Stage-V (1x800MW) Unit. BOP civil construction works are being executed and part of the ETP works are completed.</p> <p>At present releases from sedimentation tank are proposed to be pumped to Ash pump house of Stage-III for pumping to ash pond without letting into Budameru Channel and this will be completed with in two months.</p> <p>The construction of clarifier for further treatment of power house effluent will be completed within three months. Construction of sumps for pumping arrangements for re-use and re-utilization of treated water for ash handling system and chemical house are in progress and will be completed within three months.</p>
13.	<p>The industry has not provided hydro bins for Stage-I, II &amp; III for bottom ash disposal and not provided cooling tower for Stage-I to III as per consent conditions of CTO order dated.24.04.2023. The artificial cooling provided are utilizing during summer season.</p>	<ul style="list-style-type: none"> <li>• Draft report on feasibility study for providing hydrobins for Stage-I&amp;III is received from M/s Indure Pvt. Ltd, New Delhi. After receipt of final DPR cost estimates will be prepared and tenders will be processed.</li> <li>• In existing once through cooling system of units 1 to 6, the water required for the plant is drawn through CW canal from river Krishna and the condenser hot water is discharged into Budameru Diversion Channel (BDC) of I &amp; CAD department which joins river Krishna. Now the cooling towers are to be provided in place of once through cooling system. The cooling towers are provided for stage-IV and Stage V units during the construction itself for cooling of condenser hot water for recirculation without discharging into outside premises.</li> <li>• The feasibility and technical study for conversion from once through cooling system to closed cycle cooling system for 6x210MW (Stage-I,II&amp;III) of Dr. NTTPS was carried out by external agency M/s TUV SUD South Asia Pvt Ltd., Mumbai-72 and report submitted during November 2019. The report</li> </ul>

		<p>concluded that "Converting open cycle cooling system to closed cycle cooling system is not technically feasible in the existing Dr.NTTPS project site".</p> <ul style="list-style-type: none"> <li>The same was informed to the Central Electricity Authority (CEA) with detailed report, requesting for exemption.</li> <li>On 31-05-2023, a team of CEA Engineers visited Dr.NTTPS in response to our request for exemption &amp; necessary information was also furnished to CEA vide Lr. No. CE/O&amp;M/Dr.NTTPS/SE/Civil/Envvt./F.11A/D.No.222/23, Dt. 06.06.2023. Final orders from CEA are awaited and the same will be pursued.</li> </ul>
14.	The industry has not provided hydro bins for Stage-V for bottom ash disposal as per the condition of CTO order dated.24.04.2023 and also not provided ash water recycling system.	The civil and mechanical fabrication work for hydrobins is underway at a fast pace, The expected date of completion is 31 <sup>st</sup> March 2025.
15.	The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.	Annual Overhaul of Unit-7 in FY 2024-25 was completed,Hence complete Over flow water from Hydrobin Recycle sump areas will be reused for bottom ash and other operations and will not be discharged outside the plant premises.
16.	The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.	2 Nos temporary sedimentation tanks are provided.
17.	Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.	Fire quenching systems with fire monitors and sprinklers are provided and operating at crushed coal yard to suppress fire and dust. MDSS is available to control fugitive dust emissions emanating from coal crushers, wagon unloading and transfer points.
18.	The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural	Ash water is being discharged to outside drains through temporary sedimentation tanks and clear water is allowed after settling of ash in the tanks.

	canals and the water joining in to agricultural fields.	
19.	Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.	Accumulated ash is being removed from the canal and agricultural fields. Periodically it has been attending by the APGENCO for removal of accumulated ash till completion of the hydrobins.
20.	Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.	Continuous supervision on the lorries at ash pond to cover the lorry body fully with tarpaulins and instructions were issued to the lorry drivers not to stop the lorries on the National Highway. However necessary steps will be taken to prevent ash spillage.
21.	The online Particulate Matter parameter is not working for the Boiler-1,2 & 3. The online particulate matter of Boiler 4,5 & 6 are continuously exceeding the stipulated standards of 100 mg/Nm <sup>3</sup> .	The online dust monitor for measuring particulate matter for the boiler-1,2 & 3 are not working due to non-availability of spares and they are obsolete. The procurement of online dust monitor for boiler-1 was done and material is at the stores of Dr.NTTPS since March '23. The installation and commissioning was not yet done due to non-availability of lift for chimney-2 P.O was placed on M/s Alikraft Engineer Pvt Ltd for supply erection and commissioning of lift for Chimney-1 vide P.O.No.4500030919 commissioning of online dust monitor of boiler-1 will be done as soon as the commissioning of lift for Chimney-1 is completed. The purchase order was placed for another 2 nos online dust monitor of boiler-2&3 and the material yet to be received.
22.	The online SO <sub>2</sub> values of Boiler-I, III, IV, V & VI are in between 900 mg/Nm <sup>3</sup> to 1350 mg/Nm <sup>3</sup> , as against the standard of 600 mg/Nm <sup>3</sup> .	The MOEF&CC extended the base line data to comply the SO <sub>2</sub> parameter for another three more years i.e up to 31.12.2027
23.	The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to 110 mg/Nm <sup>3</sup> thereby exceeding prescribed standard of PM-50 mg/Nm <sup>3</sup> . The SO <sub>2</sub> parameter recorded as 900 mg/Nm <sup>3</sup> to 1180 mg/Nm <sup>3</sup> as against the standard of 200 mg/Nm <sup>3</sup> .	After completion of Annual Over haul for the year 2024-25 stack emission norms are achieved by replacing all worn out spares of ESP's of Unit-7 and at present out of 72 Nos of ESP fields 68 Nos are in service. <ul style="list-style-type: none"> <li>Engineering consultancy services for installation of wet limestone based Flue Gas desulphurization (FGD) systems for Dr. NTTPS Stage-IV (1x500 MW) Unit-7 was awarded to M/s STEAG Energy Services India Pvt Limited vide PO No:48000000846CE(TPC&amp;FGD)/SE/TPC3/SE/TPC3/</li> </ul>

Statement showing the detailed plan of action of Dr. N.T.P.S., Ibrahimpattanam against the recommendations/directions communicated by the Member Secretary/APPCB/VIA dt. 10.01.25

		<p>EMEI/C25/2022-23 on Dt: 14.07.2022 by APGENCO, Head Quarters. The job is under progress.</p> <ul style="list-style-type: none"> <li>The timeline for taking measures for controlling SO<sub>2</sub> emissions as per the revised time schedule given vide MOEF &amp; CC, GOI Notification G.S.R. 787(E) dated 30.12.2024 is up to 31.12.2027.</li> <li>The installation of FGD system will be expedited and reported periodically.</li> </ul>
24.	<p>The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.</p>	<p>The agency (Alicraft) will come to site next week for erection of the stack elevator. Subsequently, the Total Flue Gas (FG) Monitoring equipment, including analyzers for SO<sub>2</sub>, Opacity, NO<sub>x</sub>, Mercury, CO, HF, CO<sub>2</sub>, O<sub>2</sub>, and FG flow, will be installed by M/s BHEL, these equipments are readily available in the site. The expected date of completion for erection of elevator is 31st March 2025.</p>
25.	<p>The two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.</p>	<p>The CAAQMS station provided at B-colony, Kondapalli is working but not uploading to APPCB Website due to software problem and the one which is located towards railway wagon workshop is not working due to maintenance problems. The Agency was fixed for comprehensive Annual maintenance works and the work is under progress. The 3 nos CAAQMS station data will be uploaded within a week.</p>

  
 Chief Engineer, (O&M)  
 Dr. N.T.P.S.  
 IBRAHIMPATNAM-521 456.

Item No.02:-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

**Original Application No.314 of 2024(SZ)**

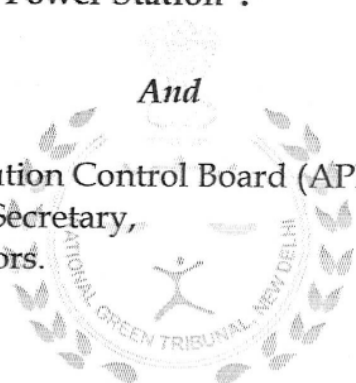
[Earlier O.A. No. 1302 of 2024(PB)]

**IN THE MATTER OF:**

Tribunal on its own motion **SUO MOTU**  
based on the News Item in The Hindu dt:  
04.11.2024 titled, "Residents stage  
protest against pollution caused by  
Vijayawada Thermal Power Station".

*And*

Andhra Pradesh Pollution Control Board (APPCB),  
Through its Member Secretary,  
Andhra Pradesh and ors.



...Respondent(s)

**Date of hearing: 15.01.2025.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1& R4.  
Ms.Nathami for R2.

ORDER

1. The above case has been Suo Motu registered by the Principal Bench of the National Green Tribunal, New Delhi as Original Application No.1302 of 2024 (PB) based on the news item published in 'The Hindu' dated 04.11.2024 titled, "*Residents stage protest against pollution caused by Vijayawada Thermal Power Station*", which has been transferred to this Bench and renumbered as Original Application No.314 of 2024 (SZ).

2. Dr. Narla Tatarao Thermal Power Station (NTTPS) (formerly M/s. Vijayawada Thermal Power Station), Ibrahimpatnam, Vijayawada, Krishna District is a necessary party to this proceeding, we Suo Motu implead them as additional Respondent No.5.

3. Let notice be issued to all the respondents through the Tribunal.

4. The learned counsel Mrs. Madhuri Donti Reddy accepts notice on behalf of Respondents Nos.1 & 4 and Ms. Nathami accepts notice on behalf of Respondent No.2.

5. The report dated 10.01.2025 of the Andhra Pradesh Pollution Control Board (APPCB) is filed.

6. Let the APPCB file a further action taken report in this regard.

7. Post the matter on 05.03.2025.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

O.A. No.314/2024(SZ)  
15<sup>th</sup> January, 2025. AD.

